CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Petition No. 83/MP/2024

Coram:

Shri Jishnu Barua, Chairperson Shri Ramesh Babu V, Member Shri Harish Dudani, Member

Date of Order: 29.03.2025

In the matter of:

Submission under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 and in compliance to the Central Electricity Regulatory Commission order dated 28.03.2023 for approval of Performance Linked Incentive for NLDC and RLDCs for the Financial Year 2022-23.

And in the matter of:

National Load Despatch Centre,

Grid Controller of India Limited (GRID-INDIA), Registered office: B-9, Qutub Institutional Area, 1st Floor, Katwaria Sarai, New Delhi -110016

.....Petitioner

Versus

Users of Northern Regional Load Despatch Centre (NRLDC):

I. Users under the category of Distribution Licensees and Buyers

- 1. Head (SLDC) Delhi Transco Ltd., SLDC Building (Behind Jakir Husain College) Tagore Hostel Lane, Minto Road New Delhi-110002
- 2. Head (SLDC) Haryana Vidyut Prasaran Nigam Limited, Shakti Bhawan, Sector-6. Panchkula-134109
- 3. Chief Engineer Haryana Power Purchase Center, Room No-308, Shakti Bhawan, Sector-6 Panchkula-134109, Haryana
- 4. Chief Engineer, SLDC Nodal agency for HP, Himachal Pradesh State Load Despatch Centre, Totu, Shimla-171011, Himachal Pradesh

- 5. Head (SLDC) Punjab State Load Dispatch Centre, Punjab State Transmission Corporation Limited, 220 kV Sub Station Ablowal, Patiala, Punjab 147001
- CMD Punjab State Power Corporation Ltd, The Mall, Patiala, Punjab -147001 6.
- 7. Head (SLDC) Rajasthan Rajya Vidyut Prasaran Nigam Limited, Heerapura Jaipur, Rajasthan - 302024
- 8. Chairman RUVNL, Vidyut Bhawan, Janpath, Jyoti Nagar, Jaipur- 302005, Rajasthan
- 9. Chief Engineer Electricity Department, UT Chandigarh, Sector 9-D, UT Chandigarh-160019
- 10. Managing Director Jammu and Kashmir Power Corporation Limited (JKPCL), SLDC Building, 1st Floor Gladni Grid Station, Nanval Bala, Jammu-180 004
- 11. Chairman, UPPCL Uttar Pradesh Power Corporation Limited, Shakti Bhawan, 14-Ashok Marg, Lucknow-226001
- 12. Managing Director Uttarakhand Power Corporation Ltd., Kanwli Road, Urja Bhawan, Dehradun-248001, Uttrakhand
- 13. Chief Electrical Engineer North Central Railway General Manger Office, Subedargani Uttar Madhya Railway, Allahabad, UP- 211011.
- 14. DGM, Electrical National Fertilizers Limited, District:- Ropar, Naya Nangal 140124, Punjab
- 15. DGM NVVNL (SNA Nepal) NTPC Vidyut Vyapar Nigam Ltd, Core-5, 1st Floor, Scope Complex, Lodhi Road, New Delhi 110003
- 16. JGM/Tr/L-6&E Delhi Buyer (DMRC Ltd), 6th Floor, C wing, Metro Bhawa, Barakhamba Road, New Delhi-110001
- 17. Chief General Manager PGCIL Kurukshetra (±800 KV HVDC Inter Connector Project) V.P.O. Bhadson, Opposite Piccadily Sugar Mill, Tehsil INDRI, District Karnal-132117 (Haryana)
- 18. Senior DGM PGCIL Bhiwadi HVDC (±500 KV), 4th Km Mile Stone, Bhiwadi- Alwar Bye-Pass Road, P.O. Khijuriwas, Distt. Alwar, (Rajashtan) - 301018.
- 19. General Manager PGCIL, Dadri HVDC (±500 KV), PO-Vidyut Nagar, Distt. Gautam Buddh Nagar (U.P.)-201008.
- 20. Senior GM PGCIL, Agra HVDC Terminal 765/400/220 KV, Sub-Station, 6 KM, Mile Stone, Shamshabad Road, P.O. Shyamo, Agra-283125 (U.P.)

- 21. Senior DGM PGCIL, Ballia HVDC (±500 KV) Sub-Station, Village & Post: Ibrahimpatti, (via Krihirapur), Tehsil: Belthra Road, Distt: Ballia (U.P.) Pin-221716.
- 22. General Manager PGCIL Rihand HVDC Station, Inside NTPC Rihand Plant Premises, P.O-Bijpur Distt: Sonebhadra, (U.P.) Pin-231223.

II. Users under the category of Generating Stations and Sellers

- 23. Head of Project Singrauli Super Thermal Power Station, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
- 24. Head of Project Singrauli Solar PV Power Project, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
- 25. Head of Project Singrauli Small Hydro Power Project, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
- 26. Head of Project Rihand Super Thermal Power Station-I, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
- 27. General Manager Rihand Super Thermal Power Station-II, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
- 28. Head of Project Rihand Super Thermal Power Station-III, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
- 29. Head of Project Dadri, National Capital Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
- 30. Head of Project Dadri Stage II, National Capital Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
- 31. Head of Project Dadri Gas Power Project, NTPC-Dadri, Vidyut Nagar, Dist. Gautam Budh Nagar, Uttar Pradesh -201008
- 32. Head of Project Dadri Solar PV Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
- 33. Head of Project Firoz Gandhi Unchahar Thermal Power Project-I, NTPC, P.O.-Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
- 34. Head of Project Firoz Gandhi Unchahar Thermal Power Project-II, NTPC, P.O.-Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
- 35. Head of Project Firoz Gandhi Unchahar Thermal Power Project-III, NTPC, P.O.-Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406

- 36. Head of Project Firoz Gandhi Unchahar Thermal Power Project-IV, NTPC, P.O.-Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
- 37. Head of Project Firoz Gandhi Unchahar Solar PV Power Project, NTPC, P.O.-Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
- 38. Head of Project Auraiya Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), NTPC, P.O. Dibiyapur, Dist.: Auraiya, Uttar Pradesh-206244
- 39. Head of Project Auraiya Solar Power Plant, NTPC Ltd, P.O. Dibiyapur, Dist.: Auraiya, Uttar Pradesh-206244
- 40. Head of Project Anta Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), NTPC, P.O. Anta, Distt. Baran, Rajasthan-325209
- 41. Head of Project Koldam HPP, NTPC, Post- Barmana, Dist- Bilaspur, Himachal Pradesh 174013
- 42. Head of Project NTPC Ltd. Tanda stage-II, PO- Vidyut Nagar Dist. Ambedkar Nagar, Uttar Pradesh-224238
- 43. General Manager Nidan Solar Power Plant, NTPC Limited, Fatehgarh Solar Project, Village- Nidan, Tehsil-Pokharan, Rajasthan, Dist- Jaisalmer 345021
- 44. DGM Devikot Solar Power Plant NGEL Plot No 929, Barmer-Jaisalmer Highway, Devikot Fatehgarh, Jaisalmer, Rajasthan-345027
- 45. General Manager(HOP) Nokhra Solar Plant NGEL, D-903, Tirupati Apartment, Near Kothari Hospital, Gajner Road,, Distt.- Bikaner, Rajasthan -334001
- 46. General Manager Kolayat Solar Plant NGEL, Nokhra Solar Plant, NTPC Limited. Pethado KI Dhani, Tahsil Kolayat, Distt.- Bikaner, Rajasthan -334303
- 47. Station Director Narora Atomic Power Station, NPCIL, Narora, Distt. Bulandshahar, UP-203389
- 48. Station Director Rajasthan Atomic Power Station-B, NPCIL, Rawatbhata, PO-Anu Shakti Vihar, Kota, Rajasthan-323303
- 49. Station Director Rajasthan Atomic Power Station-C, NPCIL, (RAPS-5&6) NPCIL Rawatbhata, PO- Anushakti Vihar, Kota, Rajasthan-323303
- 50. Station Director RAPP-7&8, NPCIL, Rawatbhata, PO- Anushakti Vihar, Kota, Rajasthan-323303
- 51. Head of Power Station Bairasiul Hydro Electric Project, NHPC Ltd., Surangini, Distt. Chamba, HP-176317

- 52. Head of Power Station Salal Hydro Electric Project, NHPC Ltd, Jyotipuram, Distt. Udhampur, J&K-182312
- 53. Head of Power Station Tanakpur Hydro Electric Project, NHPC Ltd., Banbassa, Distt. Champawa, Uttrakhand-262310
- 54. Head of Power Station Chamera-I Hydro Electric Project, NHPC Ltd., Khairi, Distt. Chamba, HP-176310
- 55. Head of Power Station Uri Hydro Electric Project, NHPC Ltd., Mohra, Distt. Baramulla, J&K-193122
- 56. Head of Power Station Chamera-II Hydro Electric Project, NHPC Ltd., Karian, Distt. Chamba, HP-176310
- 57. Head of Power Station Chamera-III Hydro Electric Project, NHPC Ltd., Dharwala, Distt.- Chamba, HP-176311
- 58. Head of Power Station Dhauliganga Hydro Electric Project, NHPC Ltd., Tapovan, Dharchula, Pithoragarh, Uttrakhand-262545
- 59. Head of Power Station Dulhasti Hydro Electric Project, NHPC Ltd., Chenab Nagar, Distt. Kishtwar, J&K-182206
- 60. Head of Power Station Uri-II Hydro Electric Project, NHPC Ltd., Nowpura, Distt. Baramulla, J&K-193123
- 61. Head of Power Station Parbati HE Project Stage-III, NHPC Ltd., Behali, P.O-LarjiKullu 175122 Himachal Pradesh
- 62. Head of Power Station Sewa-II Power Station, NHPC Ltd. Mashke, post Bag no-2, P.O-Khari, Dist: Kathua, Jammu and Kasmir -176325
- 63. Head of Power Station Kishanganga HEP, NHPC Ltd., Office cum Residential colony, Kralpora, Distt: Bandipora, Jammu and Kashmir-193502
- 64. Head of Power Station Parbati-II, HEP, NHPC Ltd., E&M Complex, Sainj, Distt. Kullu 175134, Himachal Pradesh.
- 65. Head of Project Nathpa Jhakhri HEP, Satluj Jal Vidyut Nigam Ltd., PO- Jhakri, Distt. Shimla, HP-172201
- 66. Head of Project Rampur HEP, Satluj Jal Vidyut Nigam Ltd. Bayal, PO- Koyal, Nirmand, Dist: Kullu, Himachal Pradesh-172203
- 67. Head of Power Station Tehri HEP, Tehri Hydro Development Corporation Ltd., Bhagirath Puram, Tehri, Uttrakhand-249001

- 68. Head of Power Station Koteshwar HEP, Tehri Hydro Development Corporation Ltd, Koteshwerpuram, Post Office Pokhari Tehri Garwal, Uttarakhand -249146
- 69. Project In-charge ADHPL, Village- Prini, PO –Jagat Sukh, Tehsil Manali, Distt-Kullu Himachal Pradesh-175143.
- 70. CEO Indira Gandhi Super Thermal Power Project, APCPL, PO -Jharli, Tahsil Matanhail, Dist Jhajjar, (Haryana)-124125
- 71. Project Head Karcham Wangtoo HEP, JSW Hydro Energy Limited, Sholtu Colony, PO- Tapti, Dist. Kinnaur, Himachal Pradesh -172104
- 72. Company Secretary Shree Cement Thermal Power Project, Bangurnagar, Beawar, Dist Ajmer, Rajasthan -305901
- 73. Company Secretary Greenko Budhil HPS Ltd. Greenko Hub, #13, Hitech City, Madhapur, Hyderabad-500081
- 74. Project Head Himachal Sorang Power Limited, D-7, Lane-I, Sector-I, New Shimla, Shimla, H.P.-171009.
- 75. Head of Project Sainj HEP, HPPCL, Sarabai, District Kullu, Himachal Pradesh, 175125
- 76. Head Operation and Maintenance Singoli-Bhatwari HEP, Renew Jal Urja Limited, Village -Bedubagar, P.O. Augustmuni Dist Rudraprayag, Uttarakhand-246421
- 77. Director (Power Regulation) Bhakra Power House, BBMB, SLDC Complex, 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh 160002
- 78. Director (Power Regulation) Dehar HEP, BBMB, SLDC Complex, 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh -160002
- Director (Power Regulation) Pong Power House Circle, BBMB, SLDC Complex,
 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh 160002
- 80. DGM Renew Solar Power Pvt Limited, (250MW), Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram 122009, Haryana
- 81. DGM Renew Solar Power Pvt Limited (50MW), Commercial Block-1, Zone 6, Golf Course Road, DLF City, phase-V, Gurugram 122009, Haryana
- 82. Head O&M Azure Power India Pvt Ltd. (Bhadla SPD), Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
- 83. Head O&M Azure Thirty-Four Power Pvt Ltd. (Bhadla SPD), Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017

- 84. Head O&M Azure Power Forty-Three Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
- 85. Head O&M ACME Chittorgarh Solar Energy Private Ltd., S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Rajajinagar, Bengaluru- 560055, Karnataka
- 86. General Manager ACME Heergarh Powertech Private Limited., Corp Office: Plot No. 152, Sector-44, Gurugram, Haryana, 122002
- 87. Vice- President (Commercial) Adani Renewable Energy (RJ) Limited Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
- 88. Vice- President (Commercial) Adani Solar Energy Jodhpur Two Limited, Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
- 89. Vice- President (Commercial) Adani Solar Energy Four Private Limited, Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
- 90. Vice- President (Commercial) Adani Solar Energy Jodhpur Five Private Ltd., Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
- 91. Project Head Tata Power Renewable Energy Ltd., Corporate Centre, A Block, 34, Sant Tukaram Road, Camac Bunder, Mumbai 400009, Maharashtra
- 92. Head Operation and Maintenance Clean Solar Power (Bhadla) Pvt. Ltd., 1st Floor, Plot 201 Okhla Industrial Estate, Phase III, New Delhi 110020
- 93. Vice- President (Commercial) Adani Hybrid Energy Jaisalmer Four Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
- 94. Vice- President (Commercial) Adani Hybrid Energy Jaisalmer One Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
- 95. Vice- President (Commercial) Adani Hybrid Energy Jaisalmer Three Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
- 96. Vice- President (Commercial) Adani Hybrid Energy Jaisalmer Two Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421

- 97. Vice- President (Commercial) Adani Renewable Energy (RJ) Limited, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle, Khodiyar, Gujarat, Ahmedabad 382421
- 98. Dy. General Manager Avaada RJHN Private Limited, C-11, C Block, Sector-65, Gautam Buddha Nagar, Uttar Pradesh, Noida 201301
- 99. Asst. Vice President, O&M Avaada Sunce Energy Private Limited, C-11, C Block, Sector-65, Gautam Buddha Nagar Uttar Pradesh Noida 201301
- 100. Asst. Vice President, O&M Avaada Sustainable RJ Project Private Limited, C-11, C Block, Sector-65, Gautam Buddha Nagar, Uttar Pradesh Noida 201301
- 101. Deputy General Manager Ayana Renewable Power One Private Limited, S 2904, 29th floor, Word Trade Center, Brigade Gateway Campus, 26/1, Dr Rajkumar Road, Maleswaram- Rajajinagar, Karnataka, Bangalore 560055
- 102. Vice President Azure Power Forty-One Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, Delhi, New Delhi 110017
- 103. Vice President Azure Power Maple Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket Delhi, New Delhi, 10017
- 104. DGM ReNew Solar Energy Jharkhand Three Pvt. Ltd., Commercial Block-1, Zone6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
- 105. DGM ReNew Solar Urja Pvt Ltd., Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
- 106. DGM Renew Sun Bright Private Limited, Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
- 107. DGM ReNew Sun Waves Private Limited, Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
- 108. DGM Renew Surya Ravi Private Limited (Bikaner), Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Haryana, Gurugram, 122009
- 109. Head-O&M Mahindra Renewables Private Limited, Dev Co, Mahindra Towers, Dr. GM Bhoasale Marg, P K Kurle Chowk, Worli Maharastra Mumbai 400018
- 110. Head-O&M Eden Renewable Cite Private Limited, 236 B&C, First Floor, DLF South Court, Saket, Delhi, New Delhi 110017
- 111. Construction Manager ABC Renewable Energy (RJ-01) Private Limited, 6-3-680/8/3, PNO-03, PMR Plaza, 1st Floor, Thakur Mansion Lane, Somajiguda, Hyderabad, Telangana-500082

- 112. Manager Adani Solar Energy Jaisalmer Two Private Limited, Adani Corporate House, 4th Floor, South Wing, Shantigram, Near Vaishnav Devi Circle Ahmedabad, Ahmedabad, Gujarat-382421
- 113. Manager Adani Solar Energy RJ One Private Limited Bhadla, Adani Corporate House, 4th Floor, South Wing, Shantigram, Near Vaishnav Devi Circle, Ahmedabad, Gujarat-382421
- 114. Sr. Engineer Avaada Sunrays Energy Private Limited, C11, Sector 65, Gautam Buddha Nagar, Noida, Uttar Pradesh, 201301
- 115. Sr. Manager Mega Suryaurja Private Limited, 2nd Floor, Technosoft Knowledge Gateway, Plot B-14, Road No.1, Wagle Industrial Estate Thane, Mumbai, Maharashtra- 400604
- 116. Sr. Manager Mega Suryaurja Private Limited, 2nd Floor, Technosoft Knowledge Gateway, Plot B-14, Road No.1, Wagle Industrial Estate Thane, Mumbai, Maharashtra- 400604
- 117. Head Forecasting & Scheduling Tata Power Green Energy Limited, 34, Sant Tukaram Road, Carnac Bunder, Mumbai, Maharashtra- 400009
- 118. AVP Commercial Thar Surya 1 Private Limited, Enel Green Power,12th Floor, Crescent 1, Prestige Shantiniketan, ITPL Main Rd, Whitefield, Bangalore, Karnataka -560048
- 119. Director (Technical) Delhi Seller (PPCL, Bawana) Pragati Power Corportion Ltd., Himadri Building, Rajghat Power House Complex, Rajghat, New Delhi, Delhi-110002
- 120. CEO UP Seller (MUNPL) Meja Urja Nigam (P) Ltd P.O.- kohdar, Tehsil- Meja, Allahabad. Uttar Pradesh 212301

III. Users under the category of Inter State Transmission Licensees

- 121. Executive Director PGCIL, NRTS-I, Power Grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016.
- 122. Director, Operations Powerlinks Transmission Ltd., 10th Floor, DLF Tower-A, District Centre, Jasola, New Delhi-110044
- 123. CFO Powergrid Himachal Transmission Limited, B-9, Qutab Institutional Area, New Delhi-110016.
- 124. Director, Business Development Adani Transmission India Ltd,, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat

- 125. Managing Director Parbati Koldam Transmission Company LTD., 5th Floor 1A, JMD Galleria, Sec-48, Sohna Road, Gourgan, Haryana 122018.
- 126. CEO Aravali Power company Private Limited (Transmission Licensee), P.O.: Jharli, Dist. Jhajjar Haryana-124141
- 127. Vice President (Regulatory and Contracts) NRSS XXIX Transmission Limited, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
- 128. Vice President (Regulatory and Contracts) RAPP Transmission Company Ltd, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
- 129. Vice President (Regulatory and Contracts) Patran Transmission Company Limited, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
- 130. Vice President (Regulatory and Contracts) Gurgoan Palwal Transmission Ltd., Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
- 131. Associate Director Commercial & Regulatory NRSS XXXI (B) Transmission Ltd. 504 & 505, 5th Floor, Windsor, Off CST Road, Kalina, Santacruz (E), Mumbai, Maharashtra-400098
- 132. AGM NRSS XXXVI Transmission Ltd., Tata Power Company Ltd., Shatabdi Bhawan, B-12 &13, Sector-4, Noida, Uttar Pradesh- 201301
- 133. CEO POWERGRID Unchahar Transmission Ltd. 765/400/220kV Substation, Village- Chauferava, Post & Dist. Fatehpur, Uttar Pradesh, 212601
- 134. CEO POWERGRID KALA AMB Transmission Ltd., 400/220 KV GIS Sub Station, Vill. Meerpur Kotla, PO.- Trilokpur Tehsil. Nahan, Distt. Sirmour, Himachal Pradesh-173030
- 135. Director Fatehgarh Bhadla Transmission Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G Highway, Khodiyar, Gujarat, Ahmedabad 382421
- 136. Director, Bikaner- Khetri Transmission Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G Highway, Khodiyar, Gujrat Ahmedabad 382421
- 137. Project In-Charge POWERGRID Ajmer Phagi Transmission Limited. POWERGRID, B-9 Qutab Institutional Area, Delhi New Delhi 110016

- 138. CHIEF ENGINEER (C&R) PTCUL, Vidyut Bhawan, Near ISBT Crossing, Saharanpur Road, Majra, Uttarakhand, Dehradun 248002
- 139. Project In-Charge POWERGRID Fatehgarh Transmission Limited, Village: Sanwata, Devikot Sankra Road, 8 KM mile stone, Rajasthan, Jaisalmer 345027
- 140. Project In-Charge POWERGRID Khetri Transmission System Limited, Village: Jasrapur, Tehsil- Khetri, Rajasthan Dist- Jhunjhunu- 333514
- 141. CEO Powergrid Varanasi Transmission System Limited, C-27/210, Kailgad House, Jagatganj, Uttar Pradesh Varanasi 221002
- 142. Project In-Charge POWERGRID Bikaner Transmission System Limited, 765/400KV, Sub Station, Village Jalalsar, Post Jamsar, Bikaner, Rajasthan-334601.

Users of Western Regional Load Despatch Centre (WRLDC):

I. Users under the category of Distribution Licensees and Buyers

- 1. Managing Director CSPDCL, PO Sunder Nagar, Dangania Raipur-492013, Chhattisgarh.
- 2. Managing Director GUVNL, Sardar Patel Vidyut Bhavan Race Course Gujarat Vadodara 390007.
- 3. Managing Director MSEDCL, Prakashgadh, 5th Floor, Bandra East, Maharashtra Mumbai 400051.
- 4. Managing Director MP Power Management Co Ltd, 3rd Floor, Block No 11, Shakti Bhavan, Rampur, Madhya Pradesh 482008
- 5. Chief Electrical Engineer Goa Electricity Department, Government of Goa, 3rd Floor, Vidyut Bhavan, Panjim, Goa 403001.
- 6. General Manager Bhadravathi HVDC, Power Grid Corporation of India Ltd, Sumthana Village, Bhadravathi(Tahsil), Bhadravathi, Chandrapur(Dist), Maharashtra-442902
- 7. General Manager Vindhayachal HVDC, Power Grid Corporation of India Ltd, P.O.Vindhyanagar, P.Box.No.12, Singrauli (Dist), Madhya Pradesh-486 885
- 8. Managing Director ArcelorMittal Nippon Steel India Limited, 27th KM, Surat Hazira Road, Gujarat Surat 394270
- 9. BARC FACILITY- Plant Superintendent BARC-Nuclear Recycle Board(NRB), BARC, Tarapur, Mumbai 401502, Maharashtra

- 10. Station Incharge +/- 800 kV Champa HVDC Terminal, Power Grid Corporation of India Ltd, Vill: Taga, Tahsil: Akaltara, Janjgir-Champa, Chhattisgarh 495668
- Senior General Manager HVDC Raigarh, POWERGRID, HVDC Raigarh Sub-Station, Village & Post Office- Tarkela, District: Raigarh, Pin -496001 Chhattisgarh.
- 12. Assistant General Manager DNHDDPDCL, 1st & 2nd Floor, Vidyut Bhavan, Next to Secretariat Bldg., 66KV Road, Dadra & Nagar Haveli and Daman & Diu 396230
- 13. BALCO (Bulk Consumer), Bharat Aluminum Co. Ltd , Captive power plant -II , BALCO Nagar , Korba Chhattisgarh- 495684

II. Users under the category of Generating Stations and Sellers:

- 14. General Manager Korba STPS STG (I & II), NTPC Ltd., P.O.: Vikas Bhavan, Jamnipali, Korba(District), Chhattisgarh- 495 450.
- 15. General Manager VSTPS-STAGE-I, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi (District), Madhya Pradesh 486 885
- 16. General Manager VSTPS-STAGE-II, Vindhayachal STPS, NTPC Ltd., P.O.: Vindhyanagar, Sidhi(Dist), Madhya Pradesh 486 885
- 17. General Manager VSTPS-STAGE-III, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi (Dist), Madhya Pradesh 486 885
- 18. General Manager Kawas Gas Power Project, NTPC Ltd, P.O.-Aditya Nagar, Surat, Gujarat 394 516
- 19. General Manager Gandhar Gas Power Project, NTPC Ltd, P.O.: NTPC Township, Bharuch (Dist.), Gujarat- 392215
- 20. General Manager SIPAT TPS Stg-II, NTPC Ltd., SIPAT, Chhattisgarh-495558.
- 21. Station Director Nuclear Power Corporation of India ltd, Kakrapara Atomic Power Station, PO via Vyara, Dist Surat, Gujarat 395651
- 22. Station Director Tarapur Atomic Power Station 1&2, Nuclear Power Corporation of India Ltd, P.O.-TAPP, Thane (Dist.), Maharashtra- 401 504
- 23. Station Director Tarapur Atomic Power Station 3&4, Nuclear Power Corporation of India Ltd, P.O.-TAPP, Thane (Dist.), Maharashtra- 401 504
- 24. Member (Power) Narmada Control Authority, Narmada Sadan, Sector -B, Scheme No 74, Vijaynagar, Indore, Madhya Pradesh-452010 (Mobile: 9978934846)

- 25. Executive Director Jindal Power Ltd. Stg-I, OP Jindal STPP, PO- Tamnar, Gjarghoda Tehsil, Chhattisgarh, District - Raigarh, 496107
- 26. General Manager (Comml) LANCO Power Ltd, Plot No 397, phase -III, Udyog Vihar, Haryana Gurgaon 122016
- 27. General Manager Korba STPS STG (III), NTPC Ltd., P.O.-Vikas Bhavan, Jamnipali, Korba(Dist.), Chhattisgarh- 495 450.
- 28. General Manager NTPC-SAIL Power Company Private Ltd, Puranena Village, Chhattisgarh Dist - Durg, Bhilai 490021
- 29. General Manager 2 X 135 MW Kasaipali Thermal Power Project, ACB (India) Ltd. District - Korba Chhattisgarh Chakabura 495445
- 30. General Manager Ratnagiri Gas & Power Pvt Ltd (RGPPPL), 5th floor, GAIL Jubilee Tower, B-35-36, Sector-1, Noida, Gautam Budh Nagar, Uttar Pradesh 201301
- 31. General Manager Bharat Aluminum Co. Ltd, Captive Power plant-II, BALCO Nagar Chhattisgarh Korba 495684
- 32. General Manager SIPAT TPS Stg-I, NTPC Ltd, SIPAT, Chhattisgarh 495558.
- 33. Executive Director, The Tata Power Company Limited, Tunda Vandh Road, Tunda Village, Mundra, Gujarat Kutch 370435
- 34. Executive Director DCPP, OP Jindal STPP, PO- Tamnar, Gjarghoda Tehsil, Chhattisgarh, District - Raigarh, 496107
- 35. Executive Director Mahan Energen Limited. Adani House, C-105, Anand Niketan, New Delhi, Delhi-110021
- 36. Managing Director Sasan Power Ltd, Reliance Centre, Near Parbhat Colony, Off Western Express Highway, Santacruz (E), Mumbai 400055
- 37. General Manager Mouda STPP Stage-I, NTPC Ltd, Mouda Ramtek Road, P.O.Mouda, Nagpur (Dist), Maharashtra
- 38. General Manager VSTPS-STAGE-IV, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi (Dist), Madhya Pradesh -486 885
- 39. Executive Director GMR Warora Energy Limited, Plot No B-1, Mohabala MIDC Growth Center Post Tehsil - Warora, Dist - Chandrapur, Maharashtra 442907
- 40. Managing Director KSK Mahanadhi , 8-2-293/82/A/431/A, Road No 22 Jubilee Hills Andhra Pradesh Hyderabad 500033

- 41. Associate General Manager Adani Power Limited Raigarh TPP, Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad 382421, Gujarat.
- 42. Executive Director DB Power, Village Baradarha, Post Kanwali, Dist Janjgir, Champa, Chhattisgarh Baradarha 495695
- 43. Managing Director Jaypee Nigrie Super Thermal Power Project, Nigri District, Singrauli, Madhya Pradesh 486668
- 44. Executive Director Jindal Power Ltd. Stg-II, OP Jindal STPP, PO-Tamnar, Gjarghoda Tehsil, Chhattisgarh District Raigarh, 496107
- 45. Executive Director DGEN Mega Power Project, Plot No Z-9, Dahej SEZ Area (Eastern side), At: Dahej, Taluka-Vagra, Dist-Bharuch, Gujarat 392130
- 46. Associate General Manager Adani Power Limited-Raipur TPP, Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad 382421, Gujarat.
- 47. Head(Commercial) Dhariwal Infrastructure Ltd., CESC House, Chowringhee Square, Kolkata 700001
- 48. Chief General Manager RKM Powergen Pvt. Ltd., Village: Uchpinda, PO: Dhurkot, Dist: Janjgir-Champa, Chhattisgarh -495692
- 49. CEO MB Power (Madhya Pradesh) Ltd., Corporate Office: 239, Okhla Industrial Estate Phase-III, New Delhi- 110020 (Tel: 011-47624100)
- 50. Head (Commercial) Jhabua Power Ltd., Village Barrella, Post Attaria, Tahsil –Ghansor, Dist Seoni, Madhya Pradesh 480997
- 51. General Manager VSTPS-STAGE-V, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi(Dist), Madhya Pradesh 486 885
- 52. General Manager Mouda STPP Stage-II, NTPC Ltd, Mouda Ramtek Road, P.O.Mouda, Nagpur (Dist), Maharashtra
- 53. Head (Commercial) SKS Power Generation Chhattisgarh Ltd., 501B, Elegant Business Park, Andheri Kurla Road, J B Nagar, Andheri (East), Mumbai 400059
- 54. Sr. Vice President (Power) M/s. TRN Energy Pvt. Ltd., 18, Vasant Enclave, Rao Tula ram Marg, New Delhi-110057
- 55. Station-Incharge NTPC Ltd LARA STPP, Vill-Chhappora Po+Ps- Pussora, Raigarh, Chattisgarh-496001
- 56. General Manager/ Plant Head NTPC Ltd., Solapur Super Thermal Power Station, PO: Hotgi Station, Taluka: South Solapur, District: Solapur, Maharashtra-413003.

- 57. Station Incharge Kakrapar Atomic Power Project-3&4(KAPP-3&4), Regd. Office: NPCIL, 16th Floor, Centre-1, World Trade Centre, Cuffe Parade, Colaba, Mumbai-400005
- 58. Station-Incharge NTPC Ltd. Gadarwara STPP, Village-Dongargaon, PO: Gangai, Tehsil- Gadarwara, Dist-Narsinghpur, Madhya Pradesh
- 59. Mahindra Renewables Pvt Ltd RUMS, Deputy Manager, Mahindra Towers, Dr. G.M Bhosale Marg, P.K Kurne Chowk, Worli, Mumbai-400018
- 60. Construction Manager, Unit-3, ACEPL Arinsun Clean Energy Pvt Ltd, RUMS, Rewa Ultra Mega Solar Plant, Gurh Tehsil, Dist. Rewa, MP- 486553
- 61. Senior Manager Athena Jaipur Solar Power Private Limited, Plot No 152, Sector-44, Gurgaon-122002, Haryana
- 62. Sr. Manager OSTRO Kutch Wind Pvt. Ltd, , Unit No G-0, Mira Corporate Suites, 1&2 Iswar Industrial Estate, Mathura Road, New Delhi-110065.
- 63. ReNew Power Limited, ReNew Power Limited, Commercial Block 1, Zone 6, Golf Course Road, DLF City, Phase V, Gurugram, Haryana- 122009
- 64. Station Incharge Khargone NTPC, Khargone Super Thermal Power Project, PO Khedi(Bujurg), SO-Bediya, Distt-Khargone, Madhya Pradesh-451113.
- 65. Green Infra Wind Energy Limited (SECI-II), 5th Floor Tower C, Building-8, DLF Cyber City, Gurugram, Haryana-122002
- 66. Green Infra Wind Energy Limited (SECI-III), 5th Floor Tower C, Building-8, DLF Cyber City, Gurugram, Haryana-122002
- 67. Assistant General Manager, Inox Green Energy Services Limited, Dayapar (Kutch) Gujarat, Pin code – 370625
- 68. Adani Wind Energy Kutchh One Limited, Adani House, Nr Mithakali Six Roads, Navrangpura, Ahmedabad 380009, Gujarat, India
- 69. Alfanar Energy Private Limited, Corporate Office: 15th Floor, Building No:5, Tower-B, DLF Cybercity, Phase-II, Gurugram-122002, Haryana, INDIA
- 70. ReNew Wind Energy (AP2) Private Limited, Commercial Block-1, Zone-6, Golf Course Road, DLF City Phase-V, Gurugram, Haryana-122009
- 71. Adani Wind Energy Kutchh Three Limited, Adani Corporate House, Shantigram, Near Vaishno Devi Circle, SG Highway, Khodiyar, Ahmedabad-382421, Gujarat
- 72. Continuum Power Trading (TN) Private Limited, 102, 1st Floor, EL Tara Building, Behind Delphi Building, Hiranandani Gardens, Powai, Mumbai - 400076

- 73. Gujarat Industries Power Company Limited, GIPCL, Ranoli-391350, Dist: Vadodara, Gujarat
- 74. Electro Solaire Private Limited, Office-203, Level 2, Pentagon–3, Magarpatta City, Hadapsar, Pune-411013, Maharashtra, India
- 75. Tata Power Renewable Energy Limited, Corporate Centre, 34, Sant Tukaram Road, Carnac Bunder, Mumbai-400009
- 76. Adani Wind Energy Kutchh Five Limited, Adani Corporate House, Shantigram, Nr. Vaishno Devi Circle, SG Highway, Khodiyar, Ahmedabad- 382421, Gujarat, India
- 77. Ostro Energy Private Limited, 138, Ansal Chambers-II, Bhikaji Cama Place, New Delhi-110066.
- 78. Avikiran Solar India Private Limited, S-2 Manish Chamber, DDA Local Shopping Complex, Mayur Vihar Phase-II, New Delhi-110091 India.
- 79. Chief Manager, Gujarat State Electricity Corporation Limited- Phase I, Sardar Vidhyut Bhavan, Racecourse circle, Vadodara, Gujarat-390007
- 80. Additional General Manager, NTPC Kawas Solar PV Project, NTPC KAWAS SOLAR PV PROJECT, P.O. Aditya Nagar, Dist: Surat, Gujarat -394 516.
- 81. Senior General Manager, Powerica Limited, 9th Floor, C Wing, Godrej Coliseum, Behind Everad Nagar, Sion-Trombay Road, Sion, Mumbai-400022.
- 82. General Manager, Srijan Energy System Private Ltd., Office No. 1 Gandhi Colony, Jaora Ratlam, Madhya Pradesh 457226.
- 83. Manager, Sitac Kabini Renewable Private Ltd., EDF Renewables India Private Limited 507-508, Ashoka Estate, 24, Barakhamba Road, New Delhi- 110001.
- 84. Deputy General Manager, NTPC Gandhar Solar, NTPC Jhanor Gandhar Gas Power Project, P.O Urjanagar, Dist Bharuch, Gujarat 392215.
- 85. Manager, Adani Wind Energy Mp One Private Limited, 4th Floor South Wing Shantigram, Nr. Vaishnodevi Circle, S.G. Highway, Khodiyar, Ahmedabad, Gujarat-382421.
- 86. Additional General Manager, 23MW Solar Project at NTPC Solapur, NTPC SOLAPUR, Hotgi Station, Fhatetewadi, South Solapur, Maharashtra-413215.

III. Users under the category of Inter State Transmission Licensees:

- 87. General Manager, Power Grid Corporation of India Ltd. Western Region I Headquarters, PO Uppalwadi, Sampritinagar, Nagpur, Maharashtra 440026
- 88. Executive Director, Torrent Power Grid Ltd, Torrent House, Off Ashram Road, Gujarat, Ahmedabad 380009
- 89. General Manager, Western Transco Power Limited., 601,6th Floor, Hallmark Business Plaza, Opp. Gurunanak Hospital, Bandra(E), Mumbai-51
- 90. General Manager, Western Transmission Gujarat Limited., 601,6th Floor, Hallmark Business Plaza, Opp, Gurunanak Hospital, Bandra(E), Mumbai-51
- 91. Executive Director, Jindal Power Ltd., OP Jindal STPP, OP Jindal STPS, PO-Tamnar, Chhattisgarh, District - Raigarh, 496107
- 92. Managing Director, Essar Power Transmission Co. Ltd.- 27 Km Surat Hazira Road, Surat Gujarat -394270 India
- 93. General Manager (Comml), Adani Power Ltd. Achalraj, Opp. Mayor Bungalow, Law Garden, Ahmedabad, Gujarat 380006
- 94. Head (Commercial), Raichur Solapur Power Transmission Company Ltd, Patel Estate, SV Road, Jogeshwari West, Mumbai 400102
- Head (Commercial), Bhopal Dhule Transmission Company Ltd., Sterlite Grid Ltd.
 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
- 96. Head (Commercial), Jabalpur Transmission Company Limited (JTCL)-Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
- 97. RAPP Transmission Company, Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
- 98. Powergrid Warora Transmission Ltd. (PWTL), CEO, Sampriti Nagar, Nari Ring Road, Nagpur, Maharashtra- 440026
- 99. Chhattisgarh-WR Transmission Limited (CWRTL), General Manager, 8A, Sambhav House, Judges Bunglow Road, Bodakdev Ahmedabad, Gujarat-380015
- Powergrid Parli Transmission Ltd, CEO, Sampriti Nagar, Nari Ring Road, Nagpur,
 Maharashtra- 440026
- 101. Khargone Transmission Limited, O&M Head Office, A (Tulip) 634, Project Director Asset Management and Grid Planning, New Minal Residency, J.K Road Near Ayodha Bypass Road, Bhopal 462023

- 102. Sipat Transmission Limited, 8A, Sambhav House Judges, Bunglow Road, Bodakdev, Gujarat Ahmedabad – 380015
- 103. Power Grid-Jabalpur Transmission Ltd. Powergrid Corporation of India Limited. WR-II, Head Quarter, Sama Savli Road, Opp. Ambe School, Gujarat Vadodara 390008.
- 104. Raipur-Rajnandgaon Warora Transmission Ltd., Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad - 382421, Gujarat.
- 105. Odisha Generation Phase II Transmission Ltd., OGPTL Head Office A (Tulip) -634, New Minal Residency, J.K Road Near Ayodha Bypass Road Madhya Pradesh Bhopal 462023.
- 106. POWERGRID Varanasi Transmission System Limited, 765/400 kV Substation, PO-Tiyara, Village- Khamaria, Tehsil-Mada, Singrauli, Madhya Pradesh-486886
- 107. Jam Khambaliya Transco Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G.Highway, Ahmedabad-382421, Gujarat,
- 108. Powergrid Bhuj Transmission Limited, B-9 Qutab Institutional Area, Katwaria Sarai, New Delhi, South Delhi, Delhi, India, 110016
- 109. Goa Tamnar Transmission Project Limited, DLF Cyber Park, Block B, 9th Floor, Udhyog Vihar Phase III, Sector -20, Gurugram, 122002
- 110. Mumbai Urja Marg Limited, DLF Cyber Park, Block B, 9th Floor, Udyog Vihar Phase III, Sector -20, Gurugram-122002
- 111. WRSS XXI(A) Transco Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G.Highway, Ahmedabad-382421, Gujarat, India
- 112. Lakadia Banaskantha Transco Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G.Highway, Ahmedabad-382421, Gujarat, India
- 113. Lakadia Vadodara Transmission Project Limited, 9th Floor, Block B DLF Cyber Park, Udyog Vihar Okhla Industrial Estate, Road, Phase III, Sector 20, Gurugram, Haryana 122008

Users of Southern Regional Load Despatch Centre (SRLDC):

I. Users under the category of Distribution Licensees and Buyers:

1. Chairman cum Managing Director APTRANSCO, Vidyut Soudha, Gunadala, Vijayawada 520 004, Andhra Pradesh.

- 2. Chairman cum Managing Director TSTRANSCO, Vidyut Soudha, Hyderabad 500 082, Telangana
- 3. Managing Director PCKL, KPTCL building, Cauvery Bhavan, Bangalore-560 009, Karnataka
- 4. Chairman KSEB, Vaidyuthi Bhavanam, Pattom, Trivandrum 695 004, Kerala
- 5. Chairman TNEB, 144, Anna Salai, Chennai 600 002, Tamil Nadu
- 6. Superintending Engineer PUDUCHERRY ELE. DEPT, Electricity Dept. of Pondicherry, Pondicherry 605 001
- 7. Chief Engineer (Electrical) Goa Electricity Board, Office of Chief Electrical Engineer (Electrical), Govt. of Goa, Vidyuth Bhavan, 3rd Floor, Panaji, Goa 403 001
- 8. Executive Director POWERGRID HVDC, PGCIL, Southern Regional Transmission System-II, Near RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore 560 064, Karnataka
- 9. Sr. General Manager HVDC-Pugalur, Power Grid Corporation of India Ltd, Nochipalayam Post, Sirukinar Village, Dharmapuram Taluk, Tiruppur Dist., Tamil Nadu 638706
- 10. Chief General Manager, VSC Substation, Near Cashew Station, Mannuthy Thannikkudem Road, Thrissur Kerala- 680651
- 11. GM (CEM & C&IT) Salem Steel Plant, Steel Authority of India Limited, Salem 636 013.
- 12. Divisional Electrical Engineer Office of Senior Divisional Electrical Engineer, Divisional Railway Manager Building, Traction Distribution Branch, Ground Floor, Adjacent to City Railway Station, Bengaluru 560 023.

II. Users under the category of Generating Stations and Sellers:

- 13. Executive Director, RAMAGUNDAM STG I & II NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana 505 215
- 14. Executive Director, RAMAGUNTAM STG III NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana 505 215
- 15. Executive Director, SIMHADRI STG II NTPC, District Vishakhapatnam, Simhadri– 531 020, Andhra Pradesh
- 16. Executive Director, SIMHADRI STG I NTPC, District Vishakhapatnam, Simhadri 531 020, Andhra Pradesh

- 17. Executive Director, NTPC, TALCHER STG II NTPC, Kaniha, Deepshikha P.O. District – Angul 759 147, Orissa
- 18. General Manager (O&M), Kudgi STPP NTPC, T.K.Basavana Bagewadi, Bijapur Dist 586 121, Karnataka
- 19. Chief General Manager, NLC TPS II STG I Neyveli Lignite Corpn. Ltd, Thermal Power Station II, Neyveli 607 801, Tamil Nadu
- 20. Chief General Manager, NLC TPS II STG II Neyveli Lignite Corpn. Ltd., Thermal Power Station II, Neyveli 607 801, Tamil Nadu
- 21. Chief General Manager, NLC TPS I EXPANSION Neyveli Lignite Corpn. Ltd., Thermal Power Station I (Exp.), Neyveli 607 801, Tamil Nadu
- 22. Chief General Manager, NLC TPS II EXPANSION Neyveli Lignite Corpn. Ltd., Thermal Power Station II (Expn.), Neyveli 607 801, Tamil Nadu
- 23. Chief General Manager New Neyveli Thermal Power Project, Neyveli 607 807, Cuddalore Dist. Tamil Nadu
- 24. Station Director, MAPS Nuclear Power Corpn. Of India Ltd, Madras Atomic Power Station, Kalpakkam 603 102, Tamil Nadu
- 25. Station Director, KGS UNITS 1&2 Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
- 26. Station Director, KGS UNIT 3&4 Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
- 27. The Station Director, KNPP Unit-1 Kudankulam Nuclear Power Project, Nuclear Power Corporation of India ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
- 28. The Station Director, KNPP Unit-2 Kudankulam Nuclear Power Project, Nuclear Power Corporation of India ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
- 29. The Executive Director NTPC Tamilnadu Energy Company Ltd., Vallur Thermal Power Project, Vellivoyalchavadi Post, Poneri Taluck, Tiruvallur Dist, Chennai -600 013, Tamil Nadu
- 30. The Executive Director NLC Tamilnadu Power Limited, 2 * 500MW JV Thermal Power Project, Harbour Estate, Tuticorin – 628 004, Tamilnadu
- 31. Executive Director, LANCO Kodapalli St II Lanco Kondapalli Power Pvt. Ltd, Kondapalli, Ibrahimpatnam Mandal, Pin 521 228, Telangana

- 32. Executive Director, LANCO Kodapalli St III Lanco Kondapalli Power Pvt. Ltd, Kondapalli, Ibrahimpatnam Mandal, Pin 521 228, Telangana
- 33. The General Manager Meenakshi Energy Pvt Ltd. (Phase I), Thamminapatnam Village, Chillakur Mandal, Nellore- 524412, Andhra Pradesh.
- 34. The Plant Incharge Simhapuri Energy Ltd., Thamminapatnam Village, Chillakur Mandal, Nellore- 524412, Andhra Pradesh.
- 35. The President & CEO Coastal Energen Pvt Limited, 7th Floor, Buhari Towers, No. 4 Moores Road, Chennai 600 006, Tamil Nadu
- 36. The Chief Commercial Officer (CCO) Sembcorp Energy India Ltd., 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500082, Telangana
- 37. The AGM-Electrical IL&FS Tamil Nadu Power Company Ltd, C. Pudhupettai (Post), Parangipettai (Via), Chidambaram (TK), Cuddalore 608 502, Tamil Nadu
- 38. The Chief Commercial Officer (CCO) Sembcorp Energy India Ltd., Project-2, 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500 082, Telangana
- 39. Assistant General Manager Indigrid Solar-I (Ap) Private Limited (Formerly Known As Frv Andhra Pradesh Solar Farm-I Pvt. Ltd.,) S-5, Second Floor, Manish Mega Plaza, Plot No 13, Sector-05, Dwarka, New Delhi,110075
- 40. Assistant General Manager Indigrid Solar-Ii (Ap) Private Limited (Formerly Known As Frv Andhra Pradesh Solar Farm-li Pvt. Ltd.,), S-5, Second Floor, Manish Mega Plaza, Plot No 13, Sector-05, Dwarka, New Delhi, 110075
- 41. General Manager Azure Power thirty-six private limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi, Delhi 110017
- 42. Group Head Commercial Tata Power Renewable Energy Limited, 2nd Floor, Block B, Corporate Centre, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400 009
- 43. The Manager Athena Karnal Solar Power Pvt Ltd (Formerly known as ACME Karnal Solar Power Pvt. Ltd.) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.
- 44. The Manager Athena Bhiwadi Solar Power Pvt Ltd (Formerly known as ACME Bhiwadi Solar Power Pvt. Ltd).08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.

- 45. The Manager Athena Hisar Solar Power Pvt Ltd (Formerly known as ACME Hisar Solar Power Pvt. Ltd) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra.
- 46. The GM (Commercial) NTPC Ananthapuramu Ultra Mega Solar park, Southern Region Head Quarters, , NTPC Bhavan, Kavadiguda Main Road, Secunderabad 500 080, Telangana
- 47. General Manager Projects Green Infra Renewable Energy Limited, 5th floor, Tower C, Building No.8, DLF Cyber city, Gurugram, Haryana 22 002
- 48. Chief operating officer (Wind & Solar) Mytrah Energy (India) Energy Pvt Ltd, 8001, S NO 109 Q city, Nanakramguda, Gachibowli, Hyderabad, Telangana -500032
- 49. The Assistant General Manager (Electrical) Orange Sironj Wind Power Pvt Ltd, C/o Greenko Sironj wind power pvt. Ltd. 4th floor, Plot No. 13, Sy.No.64 Part, Block-D, Hitech City Layout, Madhapur Village, Hyderabad-500081.
- 50. Project Head Vivid Solaire Energy Private Limited, SF No:93/2, 230 KV Substation, OTTANATHAM to SILLANKULAM main road,628718, Sillankulam, Thoothukudi
- 51. Manager Adani Solar Energy Ap Seven Private Limited (Formerly known as SB Energy Solar Private Limited), 1st Floor, Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
- 52. Chief Manager Fortum Finnsurya Energy Private Ltd., Block 30 and 31, Tirumani village, Pavagada solar Park, Tumkur, dist., Karnataka, India - 572136
- 53. Manager Parampujya Solar Energy Private Ltd, Parampujya Solar Energy Private Ltd., Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
- 54. Asst. General Manager Yarrow Infra Structure Private Ltd, Rayacherlu (village), pavagad (Taluk), Tumkur (Dist), Karnataka -572136
- 55. Station Head Tata Power Renewable Energy Ltd., 2nd floor, B Block, Corporate Center, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400009
- 56. Asst. Manager Adyah Solar Energy Pvt Ltd., S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN
- 57. Manager ReNew Wind Energy (TN2) Private Limited, Commercial, Block 1, Zone 6, Golf Course Road, Gurugram - 122009, Haryana

- 58. Sr. Manager Avaada Solar Energy Private Ltd, C- 11, Sector 65 | Noida (U.P.) -201301 | India
- 59. Senior Manager AMPLUS Tumkur Solar Energy One Pvt Ltd. (Formerly known as ACME Kurukshetra Solar Energy Pvt. Ltd.), Block No. 37&38, Ackmanhalli Village, Tirumani Mandal, Pavagada, Tumkur, Karnataka - 572136
- 60. Senior Manager AMPLUS PAVAGADA SOLAR ENERGY TWO PVT LTD (Formerly known as ACME Rewari Solar Power Pvt. Ltd.), Block No. 38, Tirumani Mandal, Pavagada, Tumkur, Karnataka – 572136
- 61. Sr. manager SBG CLEANTECH Projectco Five PVT, LTD. Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad - 382421
- 62. AGM Fortum Solar, 001, Level G, Pentagon P-5, Magarpatta City, Hadapsar, Pune – 411013.
- 63. Ayana Ananthapuram S 2904, 29th floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Bengaluru*(Bangalore), KARNATAKA - 560055
- 64. Head Construction Solar Spring Agnitra, Solar Park Kothapalli Village, Anantapur, Andhra Pradesh- 515521
- 65. AGM-Asset Management Spring Renewables, Unit No. FF-48 A, First Floor, Omaxe Square, Plot No.14, Jasola District Centre, New Delhi - 110025
- 66. Deputy General Manager Avaada solarise, C-11 sector 65 Noida, UP- 201301
- 67. AGM Karnataka renewable energy Development, #39, shanti gruha bharath opposite to general office palace road Bengaluru 560001
- 68. General Manager, Azure power earth, 5th Floor, Southern Park, D-II, Saket Place, Saket, NEW DELHI- 110017
- 69. Senior Engineer Ostro Kannada Power Private Limited, Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram :122009
- 70. DGM, Commercial, NTPC Ramagundam Floating Solar Pv Station, NTPC Limited SR Headquarters NTPC Bhawan Kavadiguda main road Secunderabad, Telangana -500080.
- 71. DGM, Commercial, NTPC Simhadri, 25mw Solar Project, NTPC Limited, SR Headquarters NTPC Bhawan Kavadiguda main road Secunderabad Telangana -500080.
- 72. Asst. General Manager, GRT Jewellers (India) Private Limited, 138, Usman Road, T. Nagar, Chennai, TamilNadu- 600017.

- 73. General Manager, JSW Renew Energey Two Ltd, House No 9/1, 7th Street, Main Road, Perumalpuram Tirunelveli, Tamil Nadu 627007.
- 74. AGM, Ettayapuram Solar Power Plant NGEL (formerly known as NTPC Ettayapuram Solar Plant), Navalakampatti Road, Ettayapuram, Thoothukudi District, Tamil Nadu - 628902.

III. Users under the category of Inter State Transmission Licensees:

- 75. Executive Director POWERGRID ISTS, Southern Regional Transmission System-II, Near-RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore – 560 064, Karnataka.
- 76. The Project In-Charge Raichur Sholapur Transmission Company Limited, Patel Estates, S.V.Road, Jogeshwari (West), Mumbai 400 102, Maharashtra
- 77. The Project In-Charge Kudgi Transmission Ltd., SR No: 5, NH 48, near Bellavi cross, Vasanthanarsapura, Tumkur-572128 Landmark: Near VRL hotel
- 78. Chief Financial Officer Vizag Transmission Ltd (Formerly known as Powergrid Vizag Transmission Ltd). Vizag 400kV SS, Sector 10, Ukkanaguram, Vishakapatnam 530 032, Andhra Pradesh.
- 79. The CEO Powergrid NM Transmission Ltd., SRTS II, Near RTO Driving Track, Singanayakanahalli, Yelahanka-Doddaballapur Road, Bengaluru 560 064, Karnataka
- 80. Head-O&M/Assets Management Maheswaram Transmission Co. Ltd., Tulip-634, New Minal Residency, J.K.Road, Near Ayodhya Bypass, Bhopal 462023, Madhya Pradesh
- 81. The Chief Executive Officer POWERGRID Southern Interconnector Transmission System Ltd, 6-6-8/32 & 395 E, Kavadiguda Main Road, Old Praga tools, Secuderabad - 500 080, Telangana

Users of Eastern Regional Load Despatch Centre (ERLDC):

Users under the Category of Distribution Licensees & Buyers:

- 1. Chairman Bihar State Holding Co. Ltd. Vidyut Bhavan, Bailey Road, Patna, Bihar 800021
- 2. Chairman Jharkhand Urja Vikash Nigam Limited, Dhurwa Road, Ranchi, Jharkhand 834002
- 3. Chairman Damodar Valley Corporation, DVC Tower, VIP Road, Kolkata, WB 700054

- 4. Chairman Grid Corporation of India Ltd, Janpath, Bhubaneswar, Odisha 751022
- 5. Secretary Power Deptt., Govt. of Sikkim, Kaji Road, Sikkim, Gangtok 731101
- 6. Chairman West Bengal State Electricity Distribution Corporation Limited, Bidyut Bhavan, Saltlake, Kolkata, WB 700091
- 7. Executive Director ERTS I, Power Grid Corporation Limited, Board Colony, Shastri Nagar, Patna-800023
- 8. Addl. General Manager NTPC Vidyut Vyapar Nigam Limited, Lodhi Road, New Delhi, 110003.
- 9. The DGM (Commercial) Power Grid Corporation of India Ltd., RHQ, ERTS-II, CF-17, Action Area-1C, New Town, Kolkata, 700156, West Bengal.

II. Users under the Category of Generating Stations & Sellers:

- 10. General Manager Farakka Super Thermal Power Plant-I&II, NTPC Ltd., Farakka, WB 742236
- 11. General Manager Kahalgaon Super Thermal Power Plant-I, NTPC Ltd, Bhagalpur Bihar 813214
- 12. General Manager Kahalgaon Super Thermal Power Plant-II, NTPC Ltd, Bhagalpur Bihar 813214
- 13. Executive Director Talcher Super Thermal Power Stn-I, NTPC Ltd, Nayapalli, Odisha 751012
- 14. Chief Engineer (Elect) Teesta V HEP, NHPC, Singtam, East Sikkim 737134
- 15. Chief Engineer Rangit Hydro Electric Project, NHPC, P.O. Rangit Nagar South Sikkim 737111
- 16. Chairman Damodar Valley Corporation, DVC Tower, VIP Road West Bengal Kolkata 700054
- 17. General Manager Farakka Super Thermal Power Plant-III, NTPC Ltd., Farakka, WB 742236
- 18. CEO Maithon Power Limited, MA-5, Gogna Colony, P.O: Maithon, Dhanbad, Jharkhand 828027
- 19. Addl. General Manager NTPC, BARH Thermal Power Station, Patna, Bihar 803213
- 20. President & Director Projects GATI Infrastructure Pvt.Ltd, 268, Udyog Vihar, Phase-IV, Gurgaon, Haryana 122001

- 21. DGM (Electrical) Adhunik Power & Natural Resource Limited, Village: Padampur, PS: Kandra Tata-Seraikela Road, Jharkhand 832105.
- 22. Addl. General Manager (Commercial) Talcher Solar PV, ER-II Headquaters, NTPC Limited, 3rd Floor, OLIC Builiding, Plot No.: N-17/2, Nayapalli, Odissa, Bhubaneswar 751012.
- 23. GM (Power Sales & Regulatory) GMR Kamalanga Energy Ltd, Plot No.-29, Satyanagar, Bhubaneswar, Odissa-751007.
- 24. Head Power & Sales Jindal India Thermal Power Ltd., Plot No.12, Local Shopping Complex, Sector-B1, Vasant Kunj, New Delhi- 110070.
- 25. Head Commercial Tata Power Trading Co. Ltd., C-43, Sec-62, UP Noida 201307.
- 26. AGM Dans Energy Pvt. Ltd. 5th Floor, DLF Building No. 8, Tower C, DLF Cyber City, Phase II, Gurgaon- 122002, Haryana.
- 27. The General Manager(O&M) Bharatiya Rail Bijlee Company Ltd., Nabinagar, Khera Police Station Dist.-Aurangabad, Bihar-824303.,
- 28. Sr.Vice President(O&M) Teesta Urja Ltd. (Teesta -III HEP) Vijaya Building, 2nd Floor, 17 Barakhamba Road, New Delhi, New Delhi 110001.
- 29. VP(Commercial) Sneha Kinetic Power Project Private Ltd,1366, Road no. 45, Jubilee Hills, Hyderabad 500033, Telangana.
- 30. President –Technical Shiga Energy Private Ltd.,5th Floor, DLF Building No.8, Tower C, Phase-II, Gurgaon 122002, Haryana.
- 31. GM(C&RA) OPGC, Zone-A,7th Floor, Fortuna Towers, Chandrashekharpur, Bhubaneswar 751023, Odisha.
- 32. General Manager (O&M) Darlipali Super Thermal Power Project, NTPC Ltd., Odisha, Darlipali, Sundergarh 770072.
- 33. AGM(EEMG), Nabinagar Power Generation Corporation Ltd., NPGC Nabinagar, Bihar, Aurangabad 831014
- 34. Add GM(EE) NTPC Bhawan Scope complex.,7 Institutional Area, Lodhi road, New Delhi -110003
- 35. Assistant Vice President, E & M Rognichu HEP, MBPCL, E-585, Greater Kailash Part-II, New Delhi
- 36. GM, (O & M) NTPC-North Karanpura STPS (3X660 MW), NTPC Bhavan, Core-7, Scope Complex, 7 Institutional Area, Lodhi Road, New Delhi -110003

III. Users under the Category of Inter-State Transmission Licensees:

- 37. Chairman East North Interconnection Company Ltd., C-2, Mathura Road, New Delhi 110065
- 38. Executive Director ER-I, PGCIL, Board Colony, Shastri Nagar, Patna- 800023.
- 39. General Manager Powerlinks Transmission Limited Vidyut Nagar, Siliguri WB 734015.
- 40. Head- Asset Manament/O&M Purulia & Kharagpur Transmission Comp. Ltd,634A-Tulip New Minal Residency, J.K Road Near Ayodhya Bypass Road, Bhopal-462023.
- 41. Sr.Vice President Teestavalley Power Transmission Ltd., Vijaya Building, 2nd Floor. 17 Barakhamba Road. New Delhi -110001.
- 42. Project Director Odisha Generation Phase-II Transmission Limited, F-1 Mira Corporate Suites, 1&2 Ishwar Nagar, Okhla Crossing, Mathura Road, New Delhi—110065.
- 43. The CEO Alipurduar Transmission Limited ,101, Part III, G.I.D.C. Estate, Sector -28, Gandhinagar 382028, Gujarat.
- 44. The General Manager Darbhanga Motihari Transmission Company Ltd., A-26/03, Mohan Cooperative Industrial Estate, Mathura Road, New Delhi 110044.
- 45. Chief manager PMJTL, PGCIL, CF-17, Action area 1C, New Town, Kolkata, west Bengal-700156
- 46. Senior Manager, Commercial NORTH KARANPURA TRANSCO LIMITED, 3rd Floor, South Wing, Adani Corporate Office, Shantigram, Khodiyar, Ahmedabad-382421

Users of North Eastern Regional Load Despatch Centre (NERLDC):

I. Users under the category of Distribution licensees and Buyers:

- 1. Managing Director, APDCL Bijuli Bhavan, Paltan Bazar, Guwahati- 781001
- 2. Director (Distribution) MeECL, Meter Factory Area, Short Round Road, Integrated Office Complex, Shillong- 793001
- 3. Chairman & Managing Director TSECL, Bidyut Bhavan, North Banamalipur, Agartala- 799001.
- 4. Chief Engineer (W. Zone) Dept. of Power, Govt. of Ar. Pradesh, Bidyut Bhavan, Itanagar- 791111.

- 5. Engineer-in-Chief P & E Dept., Govt. of Mizoram, Khatla, Aizawl- 796001.
- 6. Executive Engineer (Tr.) Dept. of Power, Govt. of Nagaland, Kohima- 797001.
- 7. Managing Director MSPDCL, 3rd Floor, New Directorate Building, Near 2nd MR Gate, Imphal – Dimapur Road, Imphal- 795001, Manipur
- 8. Chief General Manager Power Grid Corporation of India Ltd, 800 kV HVDC Converter Station, Biswanath Chariali, Vill- Niz Baghmari, P.O.- Burigang, Assam-784176

II. Users under the category of Generating Stations and Sellers:

- 9. Head of Plant, Doyang HEP, NEEPCO, Wokha, Nagaland
- 10. Head of Plant, Ranganadi HEP, NEEPCO, P.O. Ranganadi Proj. Dist. Subansiri, Arunachal Pradesh-791121
- 11. Head of Plant, AGBPP, NEEPCO, Kathalguri, Tinsukia, Assam-786191
- 12. Head of Plant, AGTCCP, NEEPCO, Ramchandranagar, Agartala, Tripura-799008
- 13. Head of Plant, KHANDONG HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
- 14. Head of Plant, KOPILI HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
- 15. Head of Plant, KOPILI-2 HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
- 16. Head of Plant, Pare HEP, NEEPCO, Daimukh, Arunachal Pradesh-791112
- 17. Chief Engineer NHPC Loktak HEP, Leimatak-795124, Manipur
- 18. Managing Director ONGC Tripura Power Company Ltd, 6th Floor, A Wing, IFCI Tower-61, Nehru Place, New Delhi-110019
- 19. AGM (O&M) NTPC Ltd., BgTPP, Salakati (P), Dist: Kokrajhar (BTAD), Assam-783369.
- 20. Head of Plant, Kameng HEP, NEEPCO, Kimi, Arunachal Pradesh 790114

III. Users under the category of Inter State Transmission Licensees:

- 21. Executive Director NERTS, Power Grid Corporation of India Ltd., Lapalang, Shillong-793006, Meghalaya
- 22. Managing Director North Eastern Transmission Company Ltd, D-21, 3rd Floor-2C, 217 Corporate Park, DMRC Building, Sector-21, Dwarka-110077

23. Senior Manager ENICL, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz East Mumbai, Maharashtra, 400098

24. Senior Manager NER-II Transmission Limited, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz, Maharashtra, 400098

25. Chief Executive Officer Kohima Mariani Transmission Limited, House No. 6, Chilarai Path, Ward No. 28, Beltola, Guwahati, Assam 781028.

.....Respondents

Parties Present:

Shri Gajendra Sinh, NLDC

Shri Manoj Kumar Agrawal, NLDC

Ms. Jyoti Shukla, NLDC

Shri Bhaskar, Advocate, NFL

Shri Navneet Kumar, NFL

Ms. Molshree Bhatnagar, Advocate, VSEPL & ESPL

ORDER

The Petitioner, National Load Despatch Centre (NLDC) has filed the instant Petition under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 and in compliance with the Central Electricity Regulatory Commission Order dated 28.03.2023 seeking approval of Performance Linked Incentive (PLI) for NLDC and all the RLDCs for the Financial Year 2022-23.

The Petitioner has made the following prayers:

- a) Approve the KPI score based on the achievement against KPIs computed by NLDC & RLDCs for the year ending 31.03.2023 as per Table-1 mentioned at para 8 above.
- b) Allow PLI percentage of Annual Charges for the year 2022-23 as incentive as per Table-2 mentioned at para 10 above.
- c) Allow the Applicant to recover the PLI amount from the users for the year 2022-23 as approved by the Hon'ble Commission.
- d) Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.

The Table-1 and Table-2 mentioned in prayer (a) and prayer (b) are at para 2 (d) and para 2(f) of the Order.

Submissions of the Petitioner:

- 2. The Petitioner has mainly submitted as follows:
 - a. Central Electricity Regulatory Commission vide notification dated 5th April 2019 issued the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 (hereinafter referred to as "Fees and Charges Regulations, 2019"). The said regulations are applicable for the determination of fees and charges of NLDC and RLDCs for the control period 2019-24.
 - b. As per clause 32 (6) of the Fees & Charges Regulations, 2019, RLDCs or NLDC are required to compute the KPIs on an Annual basis for the previous year ending 31st March & submit to the Commission for approval as per Appendix-V of the Regulations.
 - c. Accordingly, NLDC and RLDCs had filed the Petitions for approval of Performance Linked Incentive for Financial Years 2019-20, 2020-21, and 2021-22. The Commission, while approving the PLI for FYs 2019-20 & 2020-21, vide order dated 28.03.2023, interalia directed NLDC to file a consolidated petition for FYs 2022-23, 2023-24.
 - d. NLDC and RLDCs have computed the Key Performance Indicators for the financial year ending 31st March 2023. A summary of the KPIs computed by NLDC & RLDCs for FY 2022-23, along with the marks scored, is mentioned in Table-1 below:

Section		· ·	ey Performance		Maximum		LDC	NR	LDC	WR	RLDC	SR	RLDC	ERLDC		NERLDC	
No. of the Procedure		Indicators		Target	Marks	Perf.	Marks Scored	Perf.	Marks Scored								
	(A) Stak	eholo	ler satisfaction	•													
3	A 1	MoU Rating as per DPE: Score in MoU 1 40 Rating.				74.00	29.600	74.00	29.600	74.00	29.600	74.00	29.600	74.00	29.600	74.00	29.600
4	A2	Faci func	litate power system tioning	and ma	arket												
		Pov	wer Market Transacti	on													
			Collective														
4.2	A2-1	a-i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	365	20	365	20.000										
		a-ii	Disbursement of PX charges by 15th of every month	12	10	12	10.000					Not A	pplicable				
			REC														
4.3		b-i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	100 %	10	100%	10.000										

Section		· ·	ey Performance		Maximum	NI	_DC	NR	LDC	WR	RLDC	SR	RLDC	ERLDC		NERLDC	
No. of the Procedure	Annexure	,	Indicators		Maximum Marks	Perf.	Perf. Marks Scored		Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
		b-ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	100 %	10	99.83%	9.983										
4.4		С	Registration of Designated Consumers (DC) with registry within 15 days of receipt of application	100	10	100%	10.000										
		\$	Sub-Total (A2-1)		60		59.983										
	-		Bilateral														
4.2		а	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100 %	60				60.000	99.88%	59.928	100%	60.000	100%	60.000	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	Not Ap	pplicable	12	10.000	11	9.167	12	10.000	12	10.000	12	10.000

Section		K	ey Performance		Maximum		LDC	NR	LDC	WR	RLDC	SF	RLDC	ERLDC		NERLDC	
No. of the Procedure		, in	Indicators	Target	Marks	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
		С	Refunds due to curtailment or revision of STOA transactions during previous month by 15 th of every current month	12	10			12	10.000	11	9.167	12	10.000	12	10.000	12	10.000
	Sub-total (A2-1)				80				80.000		78.261		80.000		80.000		80.000
		Po	wer System Function	ing:													
4.5		а	Conduct operation from backup control centre for NLDC	1	20	1	20.000										
4.7	A2-2	b	FRC events computation and publication of report be done within three (3) working days from the event.	100 %	20	100%	20.000					Not A	pplicable				
4.8		С	Conduct four (4) number of stakeholder meetings including cross border.	4	20	7	20.000										
		5	Sub-Total (A2-2)		60		60.000										
4.5			Conduct operation from backup control centre for RLDCs.	1	10	Not Ap	pplicable	1	10.000	1	10.000	1	10.000	1	10.000	2	10.000

Section		Key Performa		Target	Maximum		_DC	NR	LDC	WR	LDC	SR	LDC	ER	LDC	NERLDC	
No. of the Procedure		, in	Indicators		Marks	Perf.	Marks Scored										
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100 %	10			100%	10.000	100%	10.000	79.17%	7.917	100%	10.000	100%	10.000
4.6		С	Mock trial run of identified system to be done in year as per provisions of Grid Code	100 %	10			50%	5.000	75%	7.500	90.91%	9.091	75%	7.500	50%	5.000
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10			5	10.000	5	10.000	5	10.000	5	10.000	4	10.000
	Sub-t	otal (A2-2)		40				35.000		37.500		37.008		37.500		35.000
5		Maiı	ntain system reliabil	ity													
5.1	А3	1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	69.70%	15.940	69.70%	15.940	69.70%	15.940	69.70%	15.940	69.70%	15.940	69.70%	15.940
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	99.18%	40.000	98.78%	40.000	94.57%	40.000	85.05%	38.020	99.45%	40.000	99.90%	40.000

Section		L	ey Performance		Maximum	NL laximum		NR	LDC	WR	LDC	SRLDC		ERLDC		NERLDC	
No. of the Procedure		Indicators		Target	Marks	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100 %	20	100%	20.000	100%	20.000	100%	20.000	100%	20.000	100%	20.000	100%	20.000
	Sub-total (A3)				80		75.940		75.940		75.940		73.960		75.940		75.940
6	Mebsite Availability: Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites			99.95 %	40	99.85%	39.961	99.99%	40.000	99.98%	40.000	99.96%	40.000	99.99%	40.000	99.99%	40.000
7		Info	rmation disseminati	on													
		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000	12	20.000	12	20.000	12	20.000	12	20.000	12	20.000
7.1	A5	Revision of ATC/TTC: Upload		100 %	20	85.93%	17.185					Not A	pplicable				
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365	20	Not Ap	plicable	365	20.000	365	20.000	365	20.000	365	20.000	365	20.000
Sub-total (A5)				40		37.185		40.000		40.000		40.000		40.000		40.000	

Section		L	Cey Performance		Maximum		_DC	NR	LDC	WF	RLDC	SF	RLDC	ERLDC		NERLDC	
No. of the Procedure		r	Indicators		Marks	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
8		Pre	paration of accounts														
8.1	A 6	1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	Not Ap	pplicable	52	30.000	52	30.000	52	30.000	52	30.000	52	30.000
8.2		2	Ancillary Services: Upload report on website by 25th of every month	12	40	12	40.000	Not Applicable									
			Ancillary Services: Submit data to RPC by Thursday every week	52	30	Not Ap	plicable	52	30.000	52	30.000	49	28.269	52	30.000	52	30.000
8.3		3	AGC: Upload report on website by 25th of every month	12	40	12	40.000					Not A	pplicable				
8.3			AGC: Submit data to RPC by Thursday every week	52	20	Not Ap	plicable	52	20.000	52	20.000	49	18.846	52	20.000	52	20.000
Sub-total (A6)					80		80.000		80.000		80.000		77.115		80.000		80.000
A: Total (A1:A6) 400				400		382.669		380.540		381.302		377.683		383.040		380.540	
	B Financial Prudence																

Section	of the Annexure	Key Performance		Maximum	NI	LDC	NR	LDC	WR	LDC	SR	LDC	ER	LDC	NE	RLDC
No. of the Procedure		Indicators	Target	Marks	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
9	B1	Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15%	80	2637%	0.000	35.50%	63.597	78.85%	28.921	13.06%	80.000	280%	0.000	52.04%	50.370
10	B2	Statutory compliance - Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000	4	120.000	4	120.000	4	120.000	4	120.000	4	120.000
	B: To	tal (B1:B2)		200		120.000		183.597		148.921		200.000		120.000		170.370
	(C)Learn	ing & Growth														
11	C1	New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year	1	60	2	60.000	1	60.000	5	60.000	1	60.000	1	60.000	1	60.000
12	C2	Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000	2	60.000	3	60.000	2	60.000	2	60.000	2	60.000

Section		L/	Cey Performance		Maximum	NI	_DC	NR	LDC	WR	RLDC	SR	LDC	ER	LDC	NE	RLDC
No. of the Procedure		N	Indicators	Target	Marks	Perf.	Marks Scored										
13	СЗ	of control operation	quacy of HR - % certified operators ong eligible rators: 80% or e certified operators ong eligible oloyees	80%	40	66.02%	34.408	97.40%	40.000	92.86%	40.000	96.77%	40.000	86.36%	40.000	97.10%	40.000
14		1	No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	100 %	20	71.26%	17.126					Not A	pplicable				
15	C4	2	FOLD Meetings/ Workshops	6	20	6	20.000										
14		year emp	of man-days per r per eligible bloyee: 100% bloyees get minimum lys training	100 %	40	Not Ap	pplicable	91.75%	38.351	91.75%	38.351	100%	40.000	91.49%	38.298	100%	40.000
	C: To	tal (C	1:C4)		200		191.534		198.351		198.351		200.000		198.298		200.000
	D	(D) I	nternal Process														
16	D1	Dec Syst Mair	ilability of ision Support tem – SCADA: ntain 99.95% lability of SCADA	99.95 %	80	99.89%	79.948	99.99%	80.000	100%	80.000	100%	80.000	100%	80.000	100%	80.000

Section		Key Performance		Maximum	N	LDC	NR	LDC	WR	RLDC	SR	LDC	ER	LDC	NE	RLDC
No. of the Procedure		Indicators	Target	Marks	Perf.	Marks Scored										
17	D2	Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100 %	60	100%	60.000	100%	60.000	100%	60.000	100%	60.000	100%	60.000	100%	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	365	20	365	20.000	365	20.000	365	20.000	365	20.000	365	20.000	365	20.000
19	Process Documentation – Black Start, Reactive Power: Update Black		2	40	2	40.000	2	40.000	2	40.000	2	40.000	2	40.000	2	40.000
D: Total (D1:D4)			200		199.948		200.000		200.000		200.000		200.000		200.000	
Total Marks (Sum A to D) 1000			894.152		962.488		928.573		977.683		901.338		950.911			
Performance of RLDC= Marks Obtained (P)/Ms in %		Лах. Ма	rks *100		89.415		96.249		92.857		97.768		90.134		95.091	

Table-1: Summary of KPIs computed by NLDC & RLDCs for the year ending on 31.03.2023.

- e. As per 32 (5) of the Fees & Charges Regulations, 2019, NLDC or RLDCs is allowed to recover 15% of annual charges for an aggregate performance level of 90 %. The incentive is increased by 1% of annual charges on pro-rata basis for every 5% increase in performance level above 90% and the same is reduced by 1% of annual charges on a pro-rata basis for every 3% decrease in performance level below 90%.
- f. In view of the aggregate performance levels achieved by NLDC & RLDCs, as mentioned in the Table-2 below, NLDC and RLDCs may be allowed to recover the incentive as tabulated below:

NLDC/ RLDC	NLDC	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
Performance achieved (%)	89.415	96.249	92.857	97.768	90.134	95.091
% of annual LDC charges to be recovered as incentive	14.805	16.250	15.571	16.554	15.027	16.018

g. Further, in accordance with the clause 24 (3) of the Fees & Charges Regulations 2019, in case of any surplus in the incentive collected, such surplus amount shall be maintained separately to be used in subsequent years in case of shortfall of funds for payment of performance related pay as per DPE guidelines.

Hearing dated 22.08.2024:

- 3. After hearing the counsels for the parties, the Petition was admitted. Petitioner was directed to file corrected weblinks for the KPIs.
- 4. The Petitioner vide affidavit dated 10.09.2024 in compliance with the RoP has submitted details of the relevant weblinks.

Hearing dated 08.10.2024:

5. The Commission reserved the matter for Order.

Analysis and Decision:

- 6. We have considered the submissions of the Petitioner and have also perused the facts on record. The Petitioner has filed the present Petition for the approval of a Performance Linked Incentive (PLI) for NLDC and all RLDC(s) for the FY 2022-23.
- 7. Regulation 32 of the Fees and Charges Regulations, 2019, provides as follows:

"32. Performance linked incentive to RLDCs and NLDC

- (1) Recovery of incentive by the Regional Load Despatch Centre shall be based on the achievement of the Key Performance Indicators (KPIs) as specified in Appendix-V or such other parameters as may be prescribed by the Commission.
- (2) Each Regional Load Despatch Centre shall submit its actual performance against each of the key performance indicators to the Commission on annual basis as per the format specified in Appendix-V.
- (3) NLDC shall submit the details in regards to each Key Performance Indicator in the format specified in Appendix-V along with the methodology for approval of the Commission.
- (4) The Commission shall evaluate the overall performance of the RLDCs or NLDC. as the case may be, on the basis of weightage specified in Appendix-V.
- (5) The RLDCs or NLDC, as the case may be, shall be allowed to recover incentive of 15% of Annual LDC Charges for aggregate performance level of 90%. The incentive shall increase by 1% on pro-rata basis for every 5% increase of performance level above 90%. The incentive shall be capped as per DPE Office Memorandum No. W-02/0028/2017-DPE (WC)-GL-XIII/17, dated 3.8.2017:
 - Provided that incentive shall be reduced by 1% on pro-rata basis for every 3% decrease in performance level below 90%.
- (6) The RLDCs or NLDC, as the case may be, shall compute the Key Performance Indicators on annual basis for the previous year ending on 31st March and submit to the Commission along with petitions for approval of the Commission as per Appendix-V of these Regulations:
- (7) The Key Performance Indicators of the previous year ending on 31st March shall be considered to recover incentive on each year and shall be true up at the end of the control period."

The detailed procedure for the calculation of Key Performance Indicators was approved by the Commission vide Order dated 20.05.2022. Clause 2 of the procedure for calculation of Key Performance Indicators (KPI) are as under:

"2. Approach

2.1. The list of KPIs along with targets and formulations is summarised in Appendix-I for NLDC and Appendix-II for RLDCs. Total marks for broad categories of KPIs shall be as per the weightage provided in Appendix-V of the RLDC Fees and Charges Regulations 2019. Marks for sub-heads in Individual KPI parameters for

NLDC and RLDCs shall be as per the Appendix-I and Appendix-II respectively of this Procedure. Linear pro-rata reduction formulae shall be considered for computation of performance and marks unless specified otherwise in a particular KPI formulation as per Appendix-I and Appendix-II, as applicable.

- 2.2. All the performance and marks shall be rounded off to three decimals.
- 2.3. Aggregate performance of NLDC and RLDCs shall be calculated after adding the marks scored against all KPIs out of total 1000 marks e.g. if total marks scored by NLDC in all KPI parameters is 967.912 out of 1000, performance shall be 96.791%. This aggregate performance shall be converted to percentage of Annual Charges in accordance with Regulation 32(5) of the RLDC Fees and Charges Regulations 2019.
- 2.4. The detailed calculations of all KPIs in MS Excel worksheet shall be submitted while filing the petition for approval of the Performance Linked Incentive.
- 2.5. The proofs mentioned in the respective KPI details shall also be submitted while filing the petition for approval of the Performance Linked Incentive.
- 2.6. An undertaking by the head of concerned RLDC or head of NLDC, as the case may be, shall be submitted along with the Petition stating that the targets claimed to be achieved and performance computed for all KPIs have been checked and are true to best of his/ her knowledge."

In accordance with Regulation 32 of the RLDC Fees and Charges Regulations, 2019 and the approved detailed procedure dated 20.05.2022, the marks obtained against each KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the Petitioner(s) for the Financial Year 2022-23, are to be recovered from users after approval of the Commission.

- 8. Petitioner has submitted the detailed calculations of all KPIs of NLDC and all the RLDCs along with the following documents in compliance with the Detailed Procedure dated 20.5.2022:
 - a. An undertaking by the head of the concerned RLDC and head of NLDC, as the case may be, stating that the targets achieved and performance computed against all KPIs, as mentioned in the Petition, are duly verified and true to the best of their knowledge.
 - b. Copy of MoU Score as notified by the Department of Public Enterprises for the corresponding year.
 - c. Relevant proofs for the KPI pertaining to Stakeholder Satisfaction: Facilitate Power System and Power Market.
 - d. Reports of web-based registry in regard to Power Market Functioning.
 - e. Web links of the following:

- i. FRC report uploaded on NLDC and RLDCs website.
- ii. Report of Maintain system reliability, Voltage Deviation Index (VDI), Maintenance Shut Down Coordination.
- iii. TTC/ATC, Revision in TTC/ATC (for NLDC) and Transaction Schedule.
- iv. Preparations of Accounts; Inter Connection Meter Error Reporting, Ancillary Services, and AGC.
- v. Report on Lessons learnt and knowledge dissemination available on the public domain.
- vi. Minutes of the meeting Capacity Building: FOLD on Meetings/Workshops.
- vii. Documents on Process Documentation Black Start, Reactive Power uploaded on NLDC and RLDC Website.
- f. Undertaking by head of NLDC and RLDCs on following:
 - i. Stakeholder meetings.
 - ii. Website availability
 - iii. Stating the total no. of eligible employees and actual no. of eligible employees who attended minimum 7 days training/ workshop/ seminar/symposium
- g. Certificate signed by head of NLDC and RLDCs on following:
 - i. Statutory Compliance Audits.
 - ii. Details of new technology adaption/R&D signed by head of NLDC and RLDCs.
 - iii. List of certified employees along with period of validity of certificate.
 - iv. Availability of Decision Support System SCADA signed by the head of NLDC and RLDCs.
 - v. Availability of infrastructure and amenities signed by the head of NLDC and RLDCs.
 - vi. Certificates along with the validity of certificates on ISO Certification
- h. Relevant extracts of Balance sheet and Profit and Loss account for Variance in Capex Utilisation.
- 9. The marks submitted by the Petitioner as verified by the Head of NLDC and Heads of RLDCs, are found in order. Accordingly, the marks obtained against each KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the Petitioners

for the Financial Year 2022-23 as approved by the Commission are attached at Annexure-I to this Order.

10. The marks obtained out of a total 1000 marks and the percentage of the Performance Linked Incentive (PLI) allowed by the Commission for RLDCs and NLDC for the year of 2022-23 are as below:

NLDC/ RLDC	NLDC	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
Performance achieved (%)	89.415	96.249	92.607	97.768	90.134	95.091
% of annual LDC charges to be recovered as incentive	14.805	16.250	15.571	16.554	15.027	16.018

- 11. The Petitioner NLDC and all the RLDCs are allowed to recover the incentive for the year 2022-23 from the users in accordance with the approved percentage of Performance Linked Incentive (PLI) in this Order, subject to the true up.
- 12. Accordingly, Petition No. 83/MP/2024 is disposed of in terms of the above.

Sd/-(Harish Dudani) Member Sd/-(Ramesh Babu V) Member Sd/-(Jishnu Barua) Chairperson

A. Obtained marks against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NLDC for financial year 2022-23

Section No. of the Procedure	Annexure	Key Performance Indicators	Maximum Marks	Marks Obtained
(A) Stake h	older satisfa	ction		2022-23
3	A 1	MoU Rating as per DPE: Score in MoU Rating.	40	29.600
4	A2	Facilitate power system and market function	ning	
	A2-1	Power Market Transaction		
		Collective		
4.2	A2-1a	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	20	20.000
		ii Disbursement of PX charges by 15th of every month	10	10.000
		REC		
	A2-1b	Registration of RE Generator(s)/ i Distribution Licensee(s) within 15 days of receipt of application	10	10.000
4.3		lssuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	10	9.983
		ESCerts		
4.4	A2-1c	Registration of Designated Consumers (DC) with registry within 15 days of receipt of application	10	10.000
		Sub-total (A2-1)	60	59.983
	A2-2	Power System Functioning:		
4.5	A2-2a	Power System Functioning: Conduct operation from backup control centre for NLDC.	20	20.000
4.7	A2-2b	Power System Functioning:FRC events computation and publication of report be done within three (3) working days from the event.	20	20.000
4.8	A2-2c	Power System Functioning: Conduct four (4) number of stakeholder meetings including cross border.	20	20.000
		Sub-total (A2-2)	60	60.000
5	A3	Maintain system reliability		
5.1	A3-1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	20	15.940

5.2	A3-2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	40	40.000
5.3	A3-3	Maintenance Shutdown Coordination: Processing (approval/denial) all shut down requests within 26 hours	20	20.000
		Sub-total (A3)	80	75.940
6	A4	Website Availability		
		Maintain 100% availability of NLDC website, Web based Scheduling system, FOLD & REC websites	40	39.961
7	A5	Information dissemination		
	A5-1	ATC/TTC: Upload report on website by 28th of every month	20	20.000
7.1	A5-2	Information dissemination: Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	20	17.185
	•	Sub-total (A5)	40	37.185
8	A6	Preparation of accounts		
8.2	A6-1	Ancillary Services: Upload report on website by 25th of every month	40	40.000
8.3	A6-2	AGC: Upload report on website by 25th of every month	40	40.000
		Sub-total (A6)	80	80.000
		A: Total (A1:A6)	400	382.669
	В	Financial Prudence		
		Various as in Conser Htilinetians Minimum		
9	B1	Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	80	0.000
10	B1 B2	variance (+/-) of actual CAPEX from CAPEX	120	120.000
		variance (+/-) of actual CAPEX from CAPEX as allowed by CERC Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit		
	B2	variance (+/-) of actual CAPEX from CAPEX as allowed by CERC Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit B: Total (B1:B2) ng & Growth	120	120.000
	B2	variance (+/-) of actual CAPEX from CAPEX as allowed by CERC Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit B: Total (B1:B2)	120	120.000
10	B2	variance (+/-) of actual CAPEX from CAPEX as allowed by CERC Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit B: Total (B1:B2) ng & Growth New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in	120 200	120.000 120.000

	C4	Capacity Building		
14	C4-1	No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	20	17.126
15	C4-2	FOLD Meetings/Workshops	20	20.000
		Sub-total (C4)	40	37.126
		C: Total (C1:C4)	200	191.534
	D	(D) Internal Process		
16	D1	Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA	80	79.948
17	D2	Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	60	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	20	20.000
19	D4	Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	40	40.000
D: Total (D	1:D4)		200	199.948
Total Mark	s (Sum A to	D)	1000	894.151
Perfo	ormance of	NLDC= Marks Obtained (P)/Max. Marks *100	(in %)	89.415
	Admissib	ole Performance Linked Incentive (PLI) (in %)		14.805

B. Marks Obtained against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NRLDC, WRLDC, SRLD, ERLDC and NERLDC for financial year 22-23

				23	,				
					NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
Section No. of the Procedure	Annexure	ı	Key Performance Indicators	Maximum Marks	2022-23	2022-23	2022-23	2022-23	2022-23
Procedure						Ma	rks Obtained		
	(A) Stake I	nold	er satisfaction						
3	A 1	DP	DU Rating as per E: Score in MoU ting.	40	29.600	29.600	29.600	29.600	29.600
4	A2	Fa	acilitate power syste orket functioning	m and					
4.1		Po	ower Market Transact	ion					
			Bilateral						
		а	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	60	60.000	59.928	60.000	60.000	60.000
4.2	A2-1	b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	10	10.000	9.167	10.000	10.000	10.000
		С	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	10	10.000	9.167	10.000	10.000	10.000
	Sub-Tota	al (A	2-1)	80	80.000	78.262	80.000	80.000	80.000
		Po	ower System Function	ning:					
4.5	A2-2	а	Conduct operation from backup control centre for RLDC.	10	10.000	10.000	10.000	10.000	10.000

4.7		р	FRC events computation and publication of report be done within three (3) working days from the event.	10	10.000	10.000	7.917	10.000	10.000
4.6		С	Mock trial run of identified system to be done in year as per provisions of Grid Code	10	5.000	7.500	9.091	7.500	5.000
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	10	10.000	10.000	10.000	10.000	10.000
	Sub-tota	al (A	2-2)	40	35.000	37.500	37.008	37.500	35.000
5		М	aintain system reliab	ility					
5.1		1	Maintain average 80% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	20	15.940	15.940	15.940	15.940	15.940
5.2	А3	2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	40	40.000	40.000	38.020	40.000	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	20	20.000	20.000	20.000	20.000	20.000
	Sub-tota	al (A	2-3)	80	75.940	75.940	73.960	75.940	75.940
6	A4	Mav we Sc an	ebsite Availability: aintain 99.95% ailability of RLDC ebsite, Web based heduling system d Web based STOA ebsites	40	40.000	40.000	40.000	40.000	40.000
7		ln	formation dissemina	tion					
7.1	А5	1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	20	20.000	20.000	20.000	20.000	20.000

		Transactions scheduled: Upload corrected implemented schedule of every	20	20.000	20.000	20.000	20.000	20.000
		day within one (1)						
	Sub-to	working days tal (A5)	40	40.000	40.000	40.000	40.000	40.000
8		Preparation of accoun	ts					
8.1	A6	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	30	30.000	30.000	30.000	30.000	30.000
8.2		2 Ancillary Services: Submit data to RPC by Thursday every week	30	30.000	30.000	28.269	30.000	30.000
8.3		3 AGC: Submit data to RPC by Thursday every week	20	20.000	20.000	18.846	20.000	20.000
	Sub-to	tal (A6)	80	80.000	80.000	77.115	80.000	80.000
	A: Total	(A1:A6)	400	380.540	381.302	377.683	383.040	380.540
	В	Financial Prudence						
9	B1	Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	80	63.597	28.921	80.000	0.000	50.370
10	В2	Statutory compliance - Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	120	120.000	120.000	120.000	120.000	120.000
	B: Total	(B1:B2)	200	183.597	148.921	200.000	120.000	170.370
	(C)Learnin	g & Growth						
11	C 1	New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year	60	60.000	60.000	60.000	60.000	60.000
12	C2	Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	60	60.000	60.000	60.000	60.000	60.000

13	C3	Adequacy of HR -% of certified operators among eligible operators: 80% or more certified operators among eligible employees	40	40.000	40.000	40.000	40.000	40.000
14	C4	No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	40	38.351	38.351	40.000	38.298	40.000
	C: Total	(C1:C4)	200	198.351	198.351	200.000	198.298	200.000
	D	(D) Internal Process						
16	D1	Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA	80	80.000	80.000	80.000	80.000	80.000
17	D2	Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	60	60.000	60.000	60.000	60.000	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	20	20.000	20.000	20.000	20.000	20.000
19	D4	Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	40	40.000	40.000	40.000	40.000	40.000
	D: Total	(D1:D4)	200	200.000	200.000	200.000	200.000	200.000
7	Total Marks	(Sum A to D)	1000	962.488	928.574	977.683	901.338	950.910
Performa	nce of RLD(C= Marks Obtained (P)/Ma *100 in %	ax. Marks	96.249%	92.857%	97.768%	90.134%	95.091%
Admiss	ible Perform	ance Linked Incentive (F	PLI) in %	16.250	15.571	16.554	15.027	16.018